

(b) INSAT-1D is planned to be substitute of INSAT-1B and no additional satellite capacity is expected to become available consequent upon its operationalisation. Regional service in the State of Gujarat is presently envisaged in the INSAT-II time frame.

Voluntary agencies receiving Foreign Aid

2330. SHRI RAMDAS AGARWAL : Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government are aware that many voluntary agencies in the country are receiving huge foreign aid both from National and International agencies/societies ;

(b) whether Government have issued any guidelines for regulating their spending of such funds/aids and

(a) if not, how Government pro-verse to exercise check on the misuse of funds for conversion of religions etc. ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY) : (a) Yes, Sir.

(b) and (c) Foreign Contribution (Regulation) Act, 1976 and the Rules framed thereunder regulate the acceptance and utilisation of foreign contribution by associations.

Liquidation of Staff Co-operative Thrift and Credit Society Ltd., New Delhi

2331. SHRIDI GVIJAY SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news

item which appeared in the 'Hindustan Times' of 6th May, 1987 regarding the liquidation of NCBC (Urban) Staff Co-operative Thrift and Credit Society Ltd., New Delhi; and

(b) if so, what action has been taken by Government to settle the claims of depositors and what are the reasons for not settling the claims of depositors by Registrar, Co-operative Society, Delhi Administration for the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir. A liquidator was appointed to settle the claims of the members of the society.

(b) The accounts of the society were incomplete. A chartered accountant has been appointed to write the accounts and to audit them. Pending completion of the audit by the chartered accountant, the liquidator has been directed to make payment of 20 % of the total claims of each claimant. He has initiated action accordingly.

Committee for construction and Maintenance of Roads and Highways

2332. KUMARI ALIA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have appointed High Powered Committees in the States on the development of roads and bridge construction industry, for supervision of construction and maintenance of Roads and highways;

(b) if so, the details thereof, and the composition of the Committee so constituted in Uttar Pradesh; and

(c) the time by when the Committee is expected to submit its report to Union Government?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) to (c) Government has not appointed any High Powered Committee for different States including Uttar Pradesh for the development of roads and bridge construction industry, and supervision of the construction and maintenance of roads and highways. The Government has, however, constituted a Committee to study various aspects of the development of road and bridge contracting industry in the country. The Committee is likely to submit its report by August, 1990.

सिन्धी विकास बोर्ड

2333. सरदार जगजीत सिंह
अरोड़ा :

श्री राम जठमलानी :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने सिन्धी विकास बोर्ड स्थापित किए जाने की बात को सैद्धान्तिक रूप से स्वीकार कर लिया है;

(ख) यदि हां, तो क्या यह भी सच है कि पिछले कुछ वर्षों के दौरान इस उद्देश्य के लिए बजट में धन का आवंटन भी किया गया था;

(ग) यदि हां, तो क्या बोर्ड स्थापना न किए जाने के कारण ये निधियां अप्रयुक्त रह गईं ; और

(घ) यदि हां, तो बोर्ड की स्थापना करने हेतु सरकार द्वारा क्या कदम उठाए जा रहे हैं?

गृह मंत्रालय में राज्य मंत्री (श्री सुबोध कान्त सहाय) : (क) से (घ) सरकार द्वारा सिन्धी विकास बोर्ड की स्थापना करने के भावी विचार को ध्यान में रखते हुए इस बोर्ड की स्थापना के लिए समय-समय पर बजट में धन का

प्रावधान किया जा रहा है तथापि इस प्रस्ताव को अभी स्वीकृत नहीं किया गया है। बजट की योजना के अन्तर्गत अन्य कार्यों में इस्तेमाल किया गया है।

Norms for selecting sponsored programmes for T.V.

2334. SHRI KAMAL MO-RARKA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the norms for selecting sponsored programmes, feature films for telecast; and

(b) whether it is a fact that some vested interests are working for selecting sponsored programmes for T.V. as reported in a section of press?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Sponsored T.V. Serials are selected after taking into consideration the merit of the script, the credentials of the director and other members of the production team and the programme needs of Doordarshan. While assessing the merit of the script, the Selection Committee also keeps in view the need to:

(i) promote the basic socio-cultural values like human unity and harmony, equal respect for all religions; rejection of violence, communal rivalries and tensions, liberation from superstitions and prejudices ;

(ii) project the rich cultural diversity of the country; and

(iii) inculcate in the growing generations the right kind of values outlook and standards.

Feature films for telecast on Doordarshan are selected on the